

**HIGH COURT OF CHHATTISGARH, BILASPUR**

**ORDER**

No. 56 (Mis.)/  
I-7-3/2020

Bilaspur, dated 28<sup>th</sup> May, 2020

High Court of Chhattisgarh has been pleased to order that whenever the State Government issues any order declaring any Saturday or any other day as general holiday during the lock-down period, it shall have the same effect to the High Court as well as the Courts Subordinate to the High Court.

By order of Hon'ble the High Court

Sd/-  
**(Neelam Chand Sankhla)**  
Registrar General